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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA (CAA) No.51/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>04.05.2017</u>

Name of the Company:

Citadelle Agencies Pvt. Ltd.

Dolat Commodities and Training Pvt. Ltd. Khyati Commodities and Trading Pvt Ltd

Vaipan Trading Pvt Ltd.

Nirshilp Commodities and Trading Pvt. Ltd.

(Joint Application)

Section of the Companies Act: <u>Section 230-232 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Whanusha Rowal

Raval & Raval

Applicant

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ORDER

Learned Advocate Ms. Dharmistha Raval with Learned Advocate Mr. Yuvraj Thakore present for Applicants.

Heard arguments of Learned Counsel for Applicants.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 4th day of May, 2017.